

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 32296/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in SPLAD No. 245/2021 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM PRATAP VERMA & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.3482/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.3483/2022-EXEMPTION FROM FILING O.T. and IA No.3479/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.3485/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 01-02-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Kaveeta Wadia, Adv.  
Ms. Nidhi Mohan Parashar, Adv.  
Ms. Malvika Kapila, AOR  
Ms. Tanwangi Shukla, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice on the application for permission to file the special leave petition as well as on the special leave petition.

Learned counsel for the petitioners is permitted to serve the standing counsel for the State of U.P. as well.

Tag with SLP (C) No.14489/2021.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
BRANCH OFFICER